

J

SLP(C)No. 4090-4091 OF 2003  
ITEM No.51

Court No. 4

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.4090-4091/2003

(From the judgement and order dated 29/10/2002 in CR 3655/02 & 3657/2002  
of The HIGH COURT OF A.P. AT HYDERABAD)

THAYAMMA

Petitioner (s)

VERSUS

K. GURUCHARANAM

Respondent (s)

(With prayer for interim relief and office report)

Date : 15/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)

Mr. R.N. Keshwani, Adv.

For Respondent (s)

Ms. Sushma Manchanda, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for final hearing and disposal on a Friday after four weeks. Rejoinder, if any, be filed in between.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master